

he give us an idea of the consumption of biri in India?

Shri A. C. Guha: Biri is not included. I have not got the figures for Biri.

श्री टी० एन० सिंह: मैं यह जानना चाहता था कि इन कम्पनियों को बाहर रुपया भेजने का या रेमिटेंस करने का जो अधिकार है, इस पर कोई प्रतिबन्ध है या वे जितना चाहें उतना रुपया अपने प्राफिट में से बाहर भेज सकती हैं ?

Shri A. C. Guha: I think that is regulated by our Foreign capital policy of 1949.

Shri Nanadas: May I know whether any cigarettes were manufactured in Andhra where large quantities of Virginia tobacco is produced?

Shri A. C. Guha: I have no figures statewide.

Shri Muniswamy: May I know whether the hon. Minister is in a position to give a comparative idea whether the consumption of cigarettes or biris is increasing in the country?

Shri A. C. Guha: I would like to have notice.

Kumari Annie Mascarene: In view of the heavy consumption of cigarettes in the country, has Government any scheme of encouraging the indigenous manufacture of biri?

Shri A. C. Guha: That is already being manufactured on a large scale.

श्री एस० एल० द्विवेदी: मैं यह जानना चाहता हूँ कि भारतीय सिगरेट को क्या कोई प्रोटेक्शन दे रखा है ? यदि नहीं दे रखा है, तो इस का क्या कारण है ?

Mr. Deputy-Speaker: We are not taking up the whole of the Finance Ministry.

Shri A. C. Guha: There is a heavy import duty on foreign cigarettes. I

think a very negligible part of the cigarettes consumed in India is of foreign make.

Shri C. D. Pande: Negligible! It is Rs. 30 crores.

The Minister of Defence Organisation (Shri Tyagi): Including duty.

Dr. M. M. Das: What is the rate of import duty that has been imposed upon the import of cigarettes? Is there any difference between the rate of duty imposed on cigarettes and tobacco?

Mr. Deputy-Speaker: The hon. Minister need not answer this question. The hon. Member can look into the Tariff Act, First Schedule. What is the meaning of spending the time of the House on this? Next question.

YOUTH CAMPS AND LABOUR SERVICE FOR STUDENTS

*1020. **Shri Dabhi:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Five Year Plan provides Rupees one crore for assistance by the Central Government for youth camps and labour service for students;

(b) if so, whether any programme has been drawn up for the purpose; and

(c) if so, what programme has been drawn up in different States?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Yes.

(b) A programme for the purpose is being drawn up in consultation with all concerned.

(c) Necessary information is awaited from the State Governments and will be laid on the Table of the House.

Shri Dabhi: When is the programme likely to be drawn up?

Shri A. P. Jain: Very soon.

Shri T. S. A. Chettiar: Since six months in the year have already passed, and sanction must be given if it is to be implemented in this year, may we know how much is expected to be spent this year?

Shri A. P. Jain: In fact, we have started some centres. They are already functioning. The scheme is being worked out in all its details.

Shri T. S. A. Chettiar: In how many provinces have they got schemes?

Shri A. P. Jain: One centre has already been started in Srinagar. Another centre is being set up in Bombay in co-operation with the Bombay University authorities. Two training schemes are in the process of being organised: one in Delhi and another in Belgaum.

Shri Dabhi: May I know the name of the centre in Bombay?

Shri A. P. Jain: I would like to have notice.

बी एच. सी. सभरत : विश्वविद्यालय, कालेज और स्कूलों के सिवा दूसरी जो प्राइवेट संस्थायें अगर यह काम करें तो क्या उन को मदद मिलेगी या नहीं ?

Shri A. P. Jain: Very probably those institutions will not be barred out, but nothing can be said with certainty until the scheme reaches its final shape.

Shrimati Renu Chakravartty: Are these youth camps and labour service schemes only for urban students, or are the schemes for the rural areas?

Shri A. P. Jain: So far as youth camps are concerned, admission to those is confined to senior students and lecturers from colleges etc. So far as labour training centres are concerned, there is no limitation as to whether the students should come only from the rural or urban area.

Shrimati Renu Chakravartty: Will these be training centres, or will they undertake certain schemes under the Five Year Plan, and will they be paid for?

Shri A. P. Jain: These are training centres where they will be given training in labour work.

Shri Nanadas: What are the considerations that weigh with the Selection Board while selecting students for these youth camps and labour service camps.

Shri A. P. Jain: The willingness and the enthusiasm of the person to work and to receive training.

Mr. Deputy-Speaker: Next question.

Shri K. P. Tripathi rose.—

Mr. Deputy-Speaker: We have already gone to the next question.

Shri Punnoose: Does the hon. Minister mean.....

Mr. Deputy-Speaker: The hon. Minister means what he says.

Shri Punnoose: He said that the qualification is willingness to be trained. Does he mean that everybody who has willingness to be trained is selected?

Mr. Deputy-Speaker: Willingness to serve.

Shri Punnoose: He may clarify that point. I want to know whether by.....

Mr. Deputy-Speaker: I am able to understand. How is it that the hon. Member wants clarification?

EX-SERVICEMEN FOR NATIONAL EXTENSION SERVICE

*1021. **Sardar A. S. Saigal:** (a) Will the Minister of Defence be pleased to state whether it is a fact that Government are contemplating to utilize ex-servicemen for the National Extension Service and Community Development Projects?

(b) How many applications have been received by Government from ex-servicemen so far?

(c) How many ex-servicemen will be required to work as *gram-sewaks* and what will be their duties?

(d) Will ex-Junior Commissioned Officers and Warrant Officers also be required on account of their experience in administrative duties?